

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3871
ANSWERED ON:19.03.2015
HOUSES UNDER IAY
Sonkar Shri Vinod Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide houses to poor people in addition to those in BPL waiting list who have lost everything in floods and fire incidents;
- (b) if so, whether any norms are being fixed in this regard;
- (c) if so, whether the Government has conducted any survey to find out that a large number of actual poor get deprived of the benefits of public welfare schemes due to their names not being included in the BPL list;
- (d) if so, the details of plan formulated for such people; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): Indira Awaas Yojana (IAY) is an ongoing allocation based scheme, under which financial assistance is provided to BPL families in rural areas. In addition, according to para 3.2.4 of the programme guidelines, five percent of Indira Awaas Yojana (IAY) allocation is retained at the Centre as reserve funds for Special Project proposals posed by the States/UTs for the purpose of rehabilitation of families affected by natural calamities etc. As and when such proposals are received from the State Governments, the Ministry considers them for sanction.

(c) to (e): The Ministry of Rural Development launched a Socio Economic and Caste Census 2011 to generate information on a large number of social and economic indicators for ranking of households across the country to enable the States/UTs to objectively prepare a list of families living below the poverty line in rural and urban areas, which could be targeted under its programmes/schemes. The SECC 2011 is being carried out by the State Governments and Union Territory Administrations with the financial and technical support of this Ministry.